

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4453  
ANSWERED ON:19.12.2014  
MONEY LAUNDERING IN FOREIGN REMITTANCES  
Jena Shri Rabindra Kumar

**Will the Minister of FINANCE be pleased to state:**

(a) whether several companies have remitted foreign exchanges out of country in the name of acquisition of assets but the assets have never been acquired and if so, the details thereof; and

(b) whether the Government has taken any steps to enquire whether such remittance has any relation with Money Laundering and if so, the details thereof for the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) : No such instance has come to the notice of the Government.

(b) : Does not arise in view of (a) above.